

OFFICE OF DISTRICT AND SESSIONS JUDGE, PANIPAT

ORDER:

In view of the instructions of the Hon'ble High Court contained in letter No. 835 Spl./C.B-10 dated 01.07.2021 an Accessibility Committee consisting the following is hereby constituted to resolve, on an ongoing basis, the issues/barriers faced by the lawyers/litigants/Judges with disabilities in accessing courts filings, Court websites and other facets of the judicial system as per the SOP of the Hon'ble Apex Court.

Sr. No.	Name and Designation of the Judicial Officers and officials	Contact details	Appointed as
1.	Sh. Vimal Sapra, Additional District & Sessions, Judge, Panipat	88138-88506 vimal.sapra@indianjudiciary.gov.in	Chairman
2.	Sh. Pardeep Choudhry, Civil Judge (Senior Division), Panipat.	88138-88065 pardeep.choudhry@ajj.gov.in	Member
3.	Sh. Parveen Kundu, Advocate, Enrolment No. P/1843/2001, Chamber No. 115, District Courts, Panipat. (being disabled person)	99910-90900 kundu10@gmail.com	Member
4.	Sh. Mohit Kashyap, Office Clerk/DSA (Technical Expert)	80598-60497 mkashyap05@gmail.com	Member
5.	Sh. Suresh Sota, Translator of the Court of Sh. Amit Garg, ADJ, Panipat. (being disabled person)	99916-08452 skgota1971@gmail.com	Member

Any accessibility challenges faced by the disabled in accessing the justice system can be brought to the Committee attention and the same must be dealt with in a swift and effective fashion, in a manner consistent with the Right of the Person with Disabilities Act, 2016 and the rules framed thereunder. A copy of this

order and contact details of the Committee shall be uploaded on the website of this Sessions Division, for general information.

All concerned will be informed accordingly.

Date: 02.07.2021.

SB
(Manisha Batra)
District & Sessions Judge,
Panipat.

Endst No. 12044-50 Dated 05-07-2021

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble Punjab & Haryana High Court, Chandigarh, with reference to letter referred to above.
2. Sh. Vimal Sapra, Additional District & Sessions Judge-I, Panipat.
3. Sh. Pardeep Choudhry, Civil Judge (Senior Division), Panipat.
4. Sh. Parveen Kundu, Advocate, Chamber No.115, District Courts, Panipat.
5. Sh. Mohit Kashyap, Office Clerk/DSA (Technical Expert) of this office.
6. Sh. Suresh Sota, Translator of the Court of Sh. Amit Garg, ADJ, Panipat.
- ✓ System Assistant, Panipat, with further direction to upload these orders on the website of this Sessions Division, for general information.

Manisha Batra
(Manisha Batra)
District & Sessions Judge,
Panipat.

S.O.